

book-stall under a stay order obtained from a Court and the matter is subjudice.

### **Import of Crude Oil**

9829. SHRI SHRI P. NARSA REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is proposed to import crude oil during 1990-91;

(b) if so, the names of the countries from which crude oil would be imported;

(c) whether any agreement has been signed in this; and

(d) if so, the salient features thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) to (d). There is a term contract with USSR on calendar year basis for the year 1990. Agreements for purchase of crude oil for 1990-91 have been negotiated with Saudi Arabia, Iran, Iraq, UAE, Kuwait and Malaysia. In addition, spot purchases are also made. The imports are phased over the entire year to meet the demand and the operational requirements of the refineries.

### **Power Plants of Kerala During Seventh Plan**

9830. SHRI A. CHARLES: Will the Minister of ENERGY be pleased to state:

(a) the target set for the installation of power plants in Kerala during the Seventh Plan period;

(b) the additional power generating capacity actually added in the State during the Plan period;

(c) whether the target has been achieved; and

(d) if not, reasons therefor?

THE MINISTER OF ENERGY AND MINISTER CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The Seventh Plan envisaged addition of 480 MW of generating capacity in Kerala State.

(b) A capacity of 465 MW has been added during the seventh plan.

(c) and (d). Kallada HEP (15 MW) programmed during the Seventh Plan has slipped to 1990-91 due to delay in unit erection.

### **Mobile Library-cum-Book Stalls**

9831. SHRI M.G. SEKHAR: Will the Minister of RAILWAYS be pleased to refer to the reply given on 4th August, 1989 to Unstarred Question No. 2598 mobile library-cum-book stall in Vaishali Express and state:

(a) the policy for sanctioning free card passes and berths in the rakes to the mobile library-cum-book stall; and

(b) the number of representatives/persons allowed to avail the facility in each rake at a time?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) As per extant policy, only second class passes to the bare minimum valid for specific train having mobile library-cum-bookstall are issued. Only one berth is allotted in each rake.

(b) The contractor and his employees who actually manage the mobile library-cum-bookstall on a particular rake are permitted to avail of the facility of free passes.

[ Translation ]

### **Criteria for No Industry District**

9832. SHRI RAM KRISHAN YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) the criteria for declaring a district "No Industry District";

(b) whether Azamgarh District of U.P. is proposed to be declared as "No Industry District"; and

(c) if not, the reasons therefor?

**THE MINISTER OF INDUSTRY (SHRI AJIT SINGH):** (a) The districts which did not have any large or medium scale industry existing as per District Industry Centre Action Plans for 1979-80, have been identified as 'No Industry Districts'.

(b) No, Sir

(c) There is no proposal to add to the existing list of 'No Industry Districts' in the country.

#### **Petrol/Diesel Pumps and LPG Agencies**

9833. SHRI HUKMDEO NARAYAN

**YADAV:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the number of Petrol, Diesel and L.P.G. agencies in each State and for how many people, on an average, an agency has been allotted?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** The required information is given below in the Statement.

While no minimum number of consumers had been prescribed for an LPG distributor, certain ceilings for refill supplies per month by each distributor which range from 4000 to 8000 have been fixed on the basis of population of cities and towns. Retail Outlets for Petrol and Diesel are allotted on the basis of volume-distance norms laid down for the purpose and not on the basis of population.

#### **STATEMENT**

##### *State-wise number of LPG agencies as on 1.4.1990*

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>No. of LPG agencies</i>
1	2	3
1.	Andhra Pradesh	332
2.	Arunachal Pradesh	10
3.	Assam	87
4.	Bihar	137
5.	Goa	27
6.	Gujarat	278
7.	Haryana	112
8.	Himachal Pradesh	33
9.	Jammu & Kashmir	53
10.	Karnataka	222
11.	Kerala	154